

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. NO.3 IN CIVIL APPEAL NO.1353 OF 2006

RAJINDER SINGH SIDHU & ANR.

Appellant (s)

VERSUS

U.T. ADMINISTRATION, CHANDIGARH & ORS.

Respondent(s)

(For modification/rectification of judgement and office report)

Date: 09/04/2007 This Matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s)

Mr. Nidhesh Gupa,Adv.

Mr. Vinod Shukla,Adv.

Ms. S. Janani,Adv.

For Respondent(s) Ms. Kamini Jaiswal,Adv.

UPON hearing counsel the Court made the following

O R D E R

Let the matter be placed before the same Bench
which had delivered the judgement.

[T.I. Rajput]

A.R.-cum-P.S.

[Khushi Ram]

Court Master